

**Govt. of India
Ministry of Finance
Department of Financial Services**

**LOK SABHA
UNSTARRED QUESTION No. 2460**

TO BE ANSWERED ON THE 09th March, 2018/ Phalguna 18, 1939 (Saka)

Stand up India

2460. SHRI PRATAPRAO JADHAV:

Will the Minister of **FINANCE** be pleased to state:

(a) whether the Government is aware that the banks/financial institutions are not co-operating in granting loans under various welfare schemes such as Stand-up India and Start-up India, due to which these schemes have remained just paper scheme in the rural areas specially in Vidarbha region of Maharashtra;

(b) if so, the details thereof;

(c) whether the Government proposes to issue strict guidelines to banks/financial institutions and implementing agencies to ease the process of granting loans under these schemes and to make these successful; and

(d) if so, the details thereof?

ANSWER

**(MINISTER OF STATE IN THE MINISTRY OF FINANCE)
(SHRI SHIV PRATAP SHUKLA)**

(a) & (b) Welfare Schemes of Government involving bank loans are being implemented in all States/Union Territories across the country including Vidarbha region of Maharashtra. Under the Stand Up India Scheme, 636 loans have been sanctioned in the Vidarbha region upto 04.03.2018. Under the Start Up India initiative no scheme for granting loans through banks/financial institutions is presently operational.

(c) & (d) Guidelines for borrower friendly lending under the Stand Up India Scheme already exist. These, inter alia, include provision for submission of online applications by potential borrowers, simplified loan application form, handholding support, collateral free loans through a credit guarantee scheme, refinance support, convergence with State and Central Government schemes wherever feasible, etc.
